

(a) whether the attention of Government has been drawn to the serious crisis in the coal industry in Madhya Pradesh due to non-availability of Railway wagons; and

(b) if so, the steps taken by Government to clear the accumulated stocks ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) Some representations about the inadequate availability of wagons for movement of coal have been received.

(b) According to the latest figures furnished by Coal Controller, the pithead stocks of coal in these fields were 0.57 million tonnes on 31-7-1971 against 0.66 million tonnes on 31-7-1970. This indicates some reduction in the pithead stocks of coal from these fields. A special drive was instituted from the 11th November to improve coal loading and it is expected that as a result the pithead stocks will be reduced further.

Grants to Institutions for promoting Studies and Research in legal Profession

2168. **SHRI HARI KISHORE SINGH :** Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the names of the institutions receiving grants-in-aid from Central Government for promoting studies and research in legal profession;

(b) the amount of grants-in-aid given to these institutions last year and during the current year; and

(c) whether it is proposed to increase the amount of grant-in-aid to these institutions and if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITIRAJ SINGH CHAUDHARY) : (a) The Indian Law Institute of Constitutional and Parliamentary Studies, the Indian Branch of the International Law Association are receiving grants-in-aid through this Ministry.

The Indian Law Institute is receiving the grant to continue its programme, expand its research and academic activities in promoting and conducting legal research. The Institute of Constitutional and Parliamentary Studies is engaged in promoting studies in constitutional systems in different countries, the problem of working of the Indian Constitution, development in constitutional law and legislative drafting, studies of the trends in judicial interpretation and conventions in Parliamentary Procedure. The International Law Association is engaged in research Projects in the field of International Law etc.

(b) The following grants-in-aid have been made by the Govt. to the Institutions :

<i>Name of the Institution</i>	<i>1970-71 Rs.</i>	<i>1971-72 Rs.</i>
(1) The Indian Law Institute	8,00,000	1,50,000 (first instalment of a total promised grant of Rs. 7,50,000/-)
(2) The Institute of Constitutional and Parliamentary Studies	2,00,000	1,00,000 (first instalment of a total promised grant of Rs. 2,00,000/-)
(3) The International Law Association	24,500	25,000
(c) No, Sir.		

Damage caused by Cyclone and Rains in Durgapur and Asansol

2169. **SHRI KRISHNA CHANDRA HALDER :** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the attention of Government has been drawn to the wide-spread damage of mud-built houses in various villages of Durgapur and Asansol sub-divisions due to the cyclone and rains in the recent past;

(b) if so, the extent of damage; and

(c) the steps, if any, taken to provide shelter to the people rendered homeless and to rehabilitate them?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) to (c). Reports of wide-spread damage to houses in Durgapur and Asansol sub-divisions caused by recent cyclone and rains have not so far been received from the Government of West Bengal.

Sale Price of Cotton in Punjab

2170. SHRI N. K. SANGHI : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the growers of *Kapas* in Punjab are being compelled to sell their produce at throw-away prices;

(b) whether the Cotton Corporation of India has been asked to enter the market to make purchases to save the growers from resorting to distress selling; and

(c) if so, how much cotton has been purchased by the corporation and, if not, what steps have been taken to ensure that the sale price of cotton is not allowed to sag low to the detriment of the farmers?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) No, Sir.

(b) and (c). However, in view of the present situation the Cotton Corporation has been asked to be in readiness to make purchases if need arises. So far, it has not become necessary for the Cotton Corporation to make purchases, in view of the normal functioning of the trade, for which necessary steps such as relaxation of credit regulations, enhancement of stock limits in the case of purchases in border areas have been taken.

Export of Fish and Fish Products

2171. SHRI D. P. JADEJA : Will the Minister of FOREIGN TRADE be pleased to state the quantity of fish and fish pro-

ducts exported during the last three years countrywise?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : A statement is laid on the Table of the House. [*Placed in Library.* see No. LT—1181/71].

Scheme to pump out Monsoon Waters from Yamuna River

2172. SHRI HARI SINGH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Government have proposed a scheme to pump out monsoon waters from the Yamuna River through existing Agra canal for storage in the Dhauj and Kot depressions in the Aranalli Hills in Haryana; and

(b) if so, when the scheme will be finalised?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) and (b). A scheme to augment the water supply to Delhi by pumping some of the surplus monsoon waters flowing in the Yamuna river and storing them near Dhauj and Kot villages in Haryana has been prepared. It has not been, however, possible to progress with the scheme as the Government of Haryana have not agreed to it.

Ganga Basin Flood Control Commission

2173. SHRI HARI SINGH :
SHRI SAT PAL KAPUR :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the names of members of the Ganga Basin Flood Control Commission;

(b) whether there is any non-official member on this commission; and